## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/10/2017 NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5 **UNDER SECTION** : 241/242 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Counsel for the foods Respondents (1+06) Rajasekhar UK 95001 53344.

2. PRABHAKARAN. G for MIS. S. RAMOSUBRAMANAN A ASSOCIAL

Counsel for the Petitioner

G. OneMA

## <u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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